

(d) the details of present status of action taken report on the recommendations of Sathyam panel?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI GINGEE N. RAMACHANDRAN): (a) to (d) The Sathyam Committee has submitted its report in August, 1999 which mostly focuses on measures to secure progressive increase in production and exportable surplus, removal of technological obsolescence, strengthen the competitive framework of all segments of the textile industry, removal of avoidable regulations and facilitation for orderly transition of the industry to that of a market oriented forward looking industry. Taking into account the recommendations of the Sathyam Committee, the Government is in process of formulating the new Textile Policy. The Policy aims to address the issues in all sectors of textile industry including private and public sector mills.

#### **Development of Textile Industry in Bihar**

† 2014. SHRIMATI KUM KUM RAI: Will the Minister of TEXTILES be pleased to state:

- (a) whether the Central Government have formulated any effective scheme for the development of textile industry in Bihar;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) what steps have been taken by the Central Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI GINGEE N. RAMACHANDRAN): (a) to (d) A number of schemes for development of textile industry are being implemented throughout the country including the State of Bihar. Some of these are as follows:—

1. Workshed-cum-Housing Scheme for Handloom Workers;
2. Health Package Scheme for Handloom Workers;
3. Thrift Fund Scheme for Handloom Workers;

---

† Original notice of the question was received in Hindi.

4. New Insurance Scheme for Handloom Workers;
5. Scheme for Publicity & Exhibitions (for handlooms); and
6. Development of Exportable Products and their marketing scheme;
7. Group Insurance Scheme for Handloom & Powerloom workers;
8. Technology Upgradation Fund Scheme (TUFS);
9. Scheme of Technology Mission on Cotton (TMC);

In addition, a sub-programme under the Fibres and Handicrafts Programme (FHP) of the United Nations Development Programme (UNDPO) for development of non-mulberry silks (Tasar, Muga and Eri) has been initiated in seven States including the State of Bihar.

### **Modernisation of Textile Industry**

2015. SHRI RAMACHANDRA KHUNTIA: Will the Minister of TEXTILES be pleased to state:

- (a) the amount allocated for modernisation of textile industries (NTC) and how many industries could be modernised till today;
- (b) whether the fund allocated for the skill upgradation has been spent; and
- (c) if so, how many textile workers have been trained till date?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI GINGEE N. RAMACHANDRAN): (a) An amount of Rs. 512.14 crores has been spent by NTC on installation of machinery, renovation, replacement and overhauling of machinery its mills to enable the mills to perform at reasonable levels of efficiency. Of the total of Rs. 512.14 crores, an amount of Rs. 361.34 crores was spent towards modernization (installation of machinery) and balance amount of Rs. 150.80 crores was spent on rehabilitation/start-up including expenses of statutory nature such as repairs of factory buildings, providing Effluent Treatment Plants etc.

(b) and (c) No separate funds has been allotted for training/skill upgradation of workers in NTC mills. However, 2825 workers have availed of the benefit of in house training by NTC Staff College, Coimbatore.